

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SINGLE PRINCIPAL BENCH

ITEM No.18
TA (IBC)- 34(PB)/2024

IN THE MATTER OF:

Jayant Kumar Jain

.... Petitioner/Applicant

v.

UCO Bank

.... Respondent

Order Under Rule 16(d) NCLT , 2016

Order delivered on 12.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR

HON'BLE PRESIDENT

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Vikas Sethi, Adv.

For the Respondent :

ORDER

Ld. Counsel Mr. Vikas Sethi appearing on behalf of the Applicant sought permission to cure the defects. Permission sought for is granted.

At request, list the matter again for a physical hearing **on 26.07.2024.**

-sd-

(RAMALINGAM SUDHAKAR)
PRESIDENT